

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O. A. No.60/472/2016

Date of decision: 28.08.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).**

Paramjit Kaur, W/o Late Balwant Singh, R/o House No.9, Grid Colony, Villar Sular, Patiala (Group D).

**... APPLICANT
VERSUS**

1. Union of India through Secretary, Ministry of Sports, Department of Youth Affairs and Sports, Shastri Bhawan, New Delhi (Deleted vide order dated 27.05.2016).
2. Director General, Sports Authority of India (SAI), J. N. Stadium, Lodhi Road Complex (East Gate), New Delhi-110003.
3. Executive Director, SAI, NS, NIS, Old Moti Bagh, Patiala, Punjab-147001.
4. Deputy Director, SAI, NS, NIS, Old Moti Bagh, Patiala, Punjab-147001.

... RESPONDENTS

PRESENT: Sh. V.K. Arya vice Ms. Nidhi Garg, counsel for the applicant.
Sh. Arvind Moudgil, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the parties are in agreement that this O.A. has been rendered infructuous and may be disposed of as such.
2. Ordered accordingly.

**(AJANTA DAYALAN)
MEMBER (A)**

Date: 28.08.2018.
Place: Chandigarh.

**(SANJEEV KAUSHIK)
MEMBER (J)**

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